



RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE

RAJASTHAN HIGH COURT PREMISES, JODHPUR

(Phone 0291-2548287, Email: rslsajod@gmail.com)

No. RHCLSC/Jodhpur/2018/12

Date : 2-2-18

Revised Notice

In compliance of directions of Hon'ble Chairman, Rajasthan High Court Legal Services Committee, Jodhpur, in exercise of powers conferred under regulation, 2010 of the National Legal Service Authority (Free & Competent Legal Services), it is proposed to prepare separate panel 20 lawyers each for (1) Civil Matters (2) Criminal Matters (3) Constitutional Law/Writ matters- (a) Service (b) Misc. Matters (4) Environmental Law (5) Labour Law and service matters (6) Matrimonial disputes (7) Matters before the Central Administrative Tribunal/ Armed Forces Tribunal, to represent and plead the cases on behalf of the persons provided with legal aid under these regulations by the committee. Applications are therefore invited from the advocates with their bio-data, who fulfill the following criteria:-

1. He/She should possess experience of at least three years at the Bar on the last date of receipt of the application.
2. He/She should furnish copy of 'Sanad'/copy of certificate of registration with the Bar Council of Rajasthan.
3. He/She should be a regular practitioner of law before the Hon'ble Rajasthan High Court and member of the High Court Bar Association for last three years.
4. He/She shall state which of the above (one or more) categorie(s) are his/her field of expertise. He/she should be furnish copies of at least five judgments independently argued by him/her and decided on merits, in any (one or more) categories(s).
5. He/She shall furnish an undertaking to the effect that he/she/ is willing to work as panel lawyer and shall not ask for or receive any fee/remuneration in any manner from the person for whom he/she has been engaged to provide legal aid services.
6. He/She shall make himself/herself available to deal with the legal aid cases and shall not appear against the party to whom legal aid has been provided.
7. He/She should furnish an undertaking stating that he/she has never been punished for professional misconduct.

Note - Applicants who have already applied as per previous notices need not to apply again.

Applications along with necessary documents should be submitted in the office of the undersigned by 5 p.m of 16th February 2018.

By Order

(Dheeraj Sharma)

Full Time Secretary

Rajasthan High Court Legal Services Committee
Jodhpur

Date 2-2-18

No. 239.

1. Nodal Officer, Website RLSA Jaipur with a direction to upload the notice at the website.
2. Registrar (Classification) Rajasthan High Court, Jodhpur uploading the advertisement at the Website.
3. Chairman, Rajasthan high court Advocate Association, Rajasthan High Court, Jodhpur uploading the advertisement on the Bar Association Website.
4. Chairman, Rajasthan high court Lawyers Association, Rajasthan High Court, Jodhpur uploading the advertisement on the Bar Association Website.
5. Notice Board of FTS office Jodhpur.

(Dheeraj Sharma)

Full Time Secretary

Rajasthan High Court Legal Services Committee
Jodhpur